

Annexure-9

Rohta India Limited

Date of commencement of CIRP : 19.01.2023

List of Creditors (Version 5.0) drawn as on: 12.07.2023 (Updated List of Creditors)

(Earlier List of Creditors (Version 4.0) drawn as on: 09.05.2023, List of Creditors (Version 3.0) drawn as on: 05.04.2023, List of Creditors (Version 2.0) drawn as on: 13.03.2023 & (Version 1.0) drawn as on: 09.02.2023)

List of Other Creditors (Other than financial creditors and operational creditors)

Sl.No	Name of creditor	Details of claim received		Details of claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee						Whether related party?
-	-	-	-	-	₹ -	Amount covered by security interest	₹ -	-	₹ -	₹ -	₹ -	₹ -	
NOT APPLICABLE													
	Total	-	-	-	₹ -	Amount covered by security interest	₹ -	-	₹ -	₹ -	₹ -	₹ -	



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